

culties in the construction of this canal are with regard to

- (i) land for the first 22 miles of this canal passing through Nepal and
- (ii) provision of funds for the project.

With the permission of His Majesty's Government of Nepal, survey of the canal in the Nepal territory has since been completed and action has been initiated to finalise the alignment of this canal in Nepal territory in consultation with that Government.

The question of funds will be taken up after the alignment is finalised.

Foreign Aid to India for Fourth Plan

7075. SHRI SHIVA CHANDRA JHA:
SHRI S. M. BANERJEE :

Will the Minister of FINANCE be pleased to state :

(a) how much foreign aid and from which countries India has asked for, for the successful implementation of the Fourth Plan ; and

(b) what aids have been granted from them for the Fourth Plan and for, for how much the talks are going on and when they are likely to be finalised ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Since the Fourth Plan (1969-1974) has not yet been finalised, the question of Government approaching the foreign countries for aid for its successful implementation does not arise.

(b) Does not arise.

Employees of Foreign Oil Companies

7076. SHRI GANESH GHOSH :
SHRI B. K. MODAK :
SHRI BHAGABAN DAS :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that employees of the foreign Oil Companies have submitted a memorandum to the Governor of West Bengal ;

(b) if so, the details of the memorandum ; and

(c) the steps taken by Government to settle the dispute ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) to (c). The information is being collected and will be placed on the Table of the House in due course.

Income Tax arrears against Ashoka Marketing Company

7077. SHRI GANESH GHOSH :
SHRI E. K. NAYANAR :
SHRI J. MOHAMED IMAM :
SHRI UMANATH :

Will the Minister of FINANCE be pleased to state :

(a) the total amount of Central tax due on Ashoka Marketing Company, a Sahu jain group, upto date ; and

(b) the steps taken by Government to realise the tax arrears ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Income-tax demand of Rs. 48 lakhs was outstanding for payment as on 31st March, 1968.

(b) The outstanding demand pertains to the assessments made for the assessment years 1954-55 to 1959-60. The assessee has duly paid advance tax and provisional tax demands for the aforesaid years. The outstanding arrears pertain to additions made in the assessments, penalties levied under section 273 and section 271(1) (c) of the Income-tax Act, 1961 and demand raised under section 23A of the Indian Income-tax Act, 1922. These are being contested in appeals. Collection of the disputed demand has been stayed till the disposal of appeals by the Appellate Assistant Commissioner of Income-tax.

Rate Contract for Bedford Chassis

7078. SHRI CHENGALRAYA
NAIDU :
SHRI SURENDRA REDDY :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the Director General of Supplies and Disposals intend to conclude a Rate Contract for a newly fabricated 120" wheelbase Full Forward Bedford chassis ; and

(b) if so, whether the Department has gone into seemingly wide disparity in its price and the price of its parent-model 5 ton truck chassis which is already on the Rate contract ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) and (b). A rate contract has been concluded by the D. G. S. & D. on 29th March, 1968 with M/s. Hindustan Motors Ltd. Calcutta, for their Bedford Model, full forward control light commercial chassis 120" wheel Base of 1—1½ ton capacity. This new model is based on this firm's single rear light commercial chassis 1½ ton capacity already included in the rate contract and whose prices etc., were duly approved by the Ministry of Industrial Development.

Rate contracts for similar light commercial chassis have also been concluded with the other two vehicles manufacturers, namely M/s. Premier Automobiles Ltd., Bombay for Dodge Fargo 119" Wheel Base chassis and with M/s. Standard Motor Products of India Ltd., Madras, for their Standard 20—One ton truck chassis.

Purchase of Bedford 120" Wheelbase for Audio-Visual Publicity

7079. SHRI CHENGALRAYA NAIDU :

SHRI SURENDRA REDDY :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government intend to purchase a large number of Bedford 120" wheelbase Full Forward chassis for use in Audio Visual Publicity Programme throughout the country ;

(b) if so, whether Government have sought the advice of an expert body like the Research and Development Organisation of the Defence Department in choosing the best suitable make and model ;

(c) if not, the reasons therefor ; and

(d) whether Government intend to issue Proprietary Article Certificate for Bedford 120" wheelbase chassis pending its inclusion in the Rate Contract, against the normal accepted procedure of the D. G. S. & D. which requires a certificate to be

issued only when "no other make/brand will be suitable" for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :

(a) Yes. The number will be determined according to requirements.

(b) and (c). Conventional type of Bedford—120" wheelbase was approved for Audio-Visual Publicity Programme on the advice of the Director of Vehicles (R. and D.), Ministry of Defence. As the full/Forward Control Model of Bedford—120" WB retained all the important technical features of the original Bedford fresh consultation with any other technical authority of the Ministry of Defence, was not considered necessary.

(d) The question of issuing Proprietary Article Certificate does not arise as Rate Contract for Full Forward Control Model of Bedford has already been concluded by the D. G. S. & D.

Shifting of Cutting Machine Blades of Government Press, Coimbatore

7080. SHRI E. K. NAYANAR :
SHRI P. RAMAMURTI :
SHRI NAMBIAR :
SHRI K. RAMANI :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that cutting machine blades were taken from Government of India Press, Coimbatore to Government of India Press, Veratty, on the 8th November, 1967 ;

(b) the manner in which these blades were taken ;

(c) whether the Manager of the Press accompanied these blades ; and

(d) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) Yes. The blades belong to Government of India Press, Koratty and these were sent to Government Press, Coimbatore for grinding as there is no grinding arrangement so far at the Koratty Press.